Title: Need to protect the interests of domestic cardamom and tea growers due to 'free import'.

SHRI P. MOHAN (MADURAI): *Sir, due to the liberal import policy of the Centre resulting in a heavy import and a glut of some agricultural produce like cardamom and tea, our agriculturists face great hardship. Cardamom and tea estate agriculturists in our country especially in Tamil Nadu and districts around my constituency have been greatly affected for they could not get remunerative prices for their produce. Agriculturists of Theni district could get Rs 500 per kg till recently. Now they get only less than half of that price. Green tea fetched Rs 15 per kg. Now it has fallen to Rs 5 per kg.

Hence I urge upon the Union Government that is its commerce and Agricultural Ministry to take necessary steps to protect the agriculturists who produce cardamom and tea. Hundred percent import duty on cardamom and tea must be levied Union Government must withdraw the one percent cess on cardamom. I also urge upon the Union Commerce Ministry to initiate necessary measures to put a ban on import of cardamom and tea in India when our agriculturists could not get a fair price for their produce.

*English Translation of the speech originally delivered in Tamil.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, there are two aspects. One about violation of code of Conduct. The FIR has also been filed by the Election Commission. This other aspect relates to bribery about which the hon. Leader of the House has not spoken. On behalf of BJD, I want to record my protest that I am not satisfied with the statement made by the hon. Leader of the House.

<u>12.35 hrs</u>

(At this stage, Shri Braja Kishore Tripathy and some other

hon. Members left the House.)

प्रो. विज्य कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष महोद्य, ्यह ्सरकार भ्र्टाचार को ्बढ़ा्वा दे रही है। इसलिए हम इ्सके विरोध ्से ्सदन ्से वाकआउट कर रहे हैं। … (व्यवधान)

<u>12.35 ¼ hrs.</u>

At this stage, Prof. Vijay Kumar Malhotra and some other

hon. Member left the House.

…(<u>व्य्वधान</u>)

MR. SPEAKER: Hon. Members, silence please.

...(Interruptions)

MR. SPEAKER: Only what Shri P. Mohan says will go on record. Nothing else will go on record.

(Interruptions) *

MR. SPEAKER: Nothing is being recorded.

(Interruptions) *

*Not Recorded.

अध्यक्ष महोद्यः अभी एक ऑनर्बल मैम्बर बोल रहे हैं। आप किस लिए डि्स्ट्र्ब कर रहे हैं?

… (व्य्वधान)

श्री मित्र्सेन याद्व (फैजा्बाद) : अध्यक्ष महोद्य, मेरा एक नोटि्स है। मुझे बोलने का समय दिया जाए। …(व्यवधान)

MR. SPEAKER: Inattentive Members! I wanted to call you but now I would not call you.

...(Interruptions)

MR. SPEAKER: You are a senior Member. You should behave properly.

...(Interruptions)

MR. SPEAKER: Somebody would have to go out of this Chamber very soon.

...(Interruptions)

श्री मित्र्सेन ्याद्व : मान्य्वर, मैं माफी चाहता हूं। मैं अपनी बात वाप्स लेता हूं। … (व्य्वधान)

MR. SPEAKER: Shri Mitrasen Yadav, please speak on the subject for which you have given notice.

...(Interruptions)

MR. SPEAKER: No whispering please. Those who wish to go out may please go out silently.

...(Interruptions)

श्री मित्र्सेन ्याद्व : अध्यक्ष महोद्य, मैंने जो ्सूचना दी है, वह हमारे माननी्य ्सद्र्यों की पी्ड़ा का है। … (व्य्वधान)

MR. SPEAKER: Let there be some semblance of an order in the House.

...(Interruptions)

अध्यक्ष महोद्यः आप इसे छोडि़ए। आपका इसमें क्या है? How are you bothered?

… (व्य्वधान)